

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6657/2023

M/S C AND C CONSTRUCTIONS LTD.

Appellant(s)

VERSUS

IRCON INTERNATIONAL LTD.

Respondent(s)

([PART HEARD BY : HON'BLE ABHAY S. OKA AND HON'BLE UJJAL BHUYAN,
JJ.] FOR ADMISSION and I.R. and
IA No. 105802/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 22-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. Vikas Goel, Adv.
Mr. Tarun Dua, Adv.
Mr. Ritesh Sharma, Adv.
Mr. Pragun Dua, Adv.
Ms. Anisha Dahiya, Adv.
Mr. Deepal Hooda, Adv.
Mr. Rahul Shyam Bhandari, AOR

For Respondent(s)

Mr. Gaurav Pachnanda, Sr. Adv.
Mr. Sidhant Goel, Adv.
Mr. Mohit Goel, Adv.
Mr. Shubham S Saxena, Adv.
Mr. Karmanya D Sharma, Adv.
Ms. Nikita Jaitly, Adv.
Ms. Avni Sharma, Adv.
Mr. Sahil Tagotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER